

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

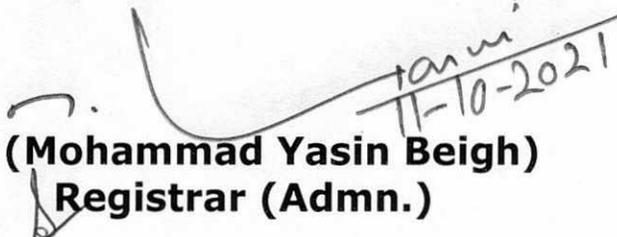
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**ORDER**

**No. 947 of 2021/RG/LP Dated:11.10.2021**

Sanction is hereby accorded to the grant of Rs.2.50 lacs (Rupees Two Lakh and Fifty thousand), as Financial Assistance in favour of Smt. Tervinder Kour widow of **Late S. Karanbir Singh , Advocate**, who was bearing Enrolment Number No.D/203/1985 dated 23.05.1985 and who lost his life due to Covid-19 infection during second wave of the pandemic, out of the Covid related Relief Fund provided by the Government for meeting the hardships of the Advocates due to Covid-19 infection.

**By Order**

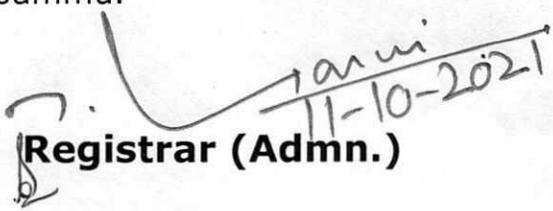
  
**(Mohammad Yasin Beigh)**  
**Registrar (Admn.)**

No. 44810-20/RG/LP

Dated : 11.10.2021

**Copy forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.  
..... for information of Their Lordships.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu Wing.
5. Principal District & Sessions Judge, Jammu.
6. President, J&K High Court Bar Association, Jammu.  
..... for information.
7. Director Finance, High Court of J&K and Ladakh, Srinagar with the direction to release the sanctioned amount to the widow of the deceased advocate through payees account cheque out of the **Covid** related **Relief Fund**, lying in the official account No.0406010200000819, at J&K Bank Ltd., Branch High Court of J&K and Ladakh, Jammu.
8. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website for information of all the concerned.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
10. Manager, J&K Bank Ltd, High Court Complex, Janipur Jammu.
11. Smt. Tervinder Kour widow of Late S. Karanbir Singh , Advocate R/O Azad Nagar, Near Telephone Exchange, Upper Gadi Garh, Opposite Jagdev Bakery, Airport Road Jammu.

  
**Registrar (Admn.)**